

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. (IB)-242(MB)/2018

CORAM : Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON **25.04.2018**.

NAME OF THE PARTIES : CSJ Infrastructure Pvt. Ltd.  
V/s.  
Gitanjali Lifestyle Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

**ORDER**

1. Learned Representative for the petitioner is present.
2. By the Order of the Bench adjourned to **06.06.2018**.

sd/-

**M.K. SHRAWAT**  
Member (Judicial)

Date :25.04.2018  
Suresh